

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No.115 of 2012

Dated : 7th November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Bihar State Electricity Board **Appellant (s)**

Versus

Bihar Electricity Regulatory Commission & Ors. ...**Respondent (s)**

Counsel for the Appellant(s): Ms. Shilpi for Mr. Mohit Kr. Shah

Counsel for the Respondent(s): Mr. Anand K. Ganesan

ORDER

It is represented that the learned counsel for the Appellant is not well.

Post the matter on **21.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk